

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 17.06.2020**

MORNING SESSION	
CIVIL CASES <u>ARGUMENTS</u>	CRIMINAL CASES <u>ARGUMENTS</u>
1) RA 162/2015 2) RA 29/2016 3) RA 188/2019 4) RA 189/2019 5) RA 190/2019 6) AS 157/2019 7) AS 158/2019 8) AS 159/2019 9) AS 160/2019	1) S.C. 110/2015
AFTERNOON SESSION	
CIVIL CASES <u>ARGUMENTS</u>	CRIMINAL CASES <u>TO HEAR</u>
1) RA 118/2020 2) RA 10/2020 <u>FOR COMPLIANCE</u> 3) AP 33/2020 4) AP 34/2020	1) Crl.Misc. 463/2020 2) Crl.Misc. 480/2020 3) Crl.Misc. 493/2020 4) Crl.Misc. 567/2020 <u>FOR COMPLIANCE</u> 5) Crl.Misc. 527/2020 6) Crl.Misc. 560/2020

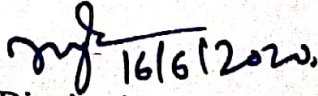


Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 17.06.2020 are posted to 02.07.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 17-06-2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>HEARING</u></p> <p>1. R.A.65/2019</p> <p><u>ARGUMENTS</u></p> <p>2. R.A.8/2019 3. R.A.17/2019 4. R.A.45/2019 5. R.A.46/2019</p> <p><u>JUDGMENT</u></p> <p>6. R.A.133/2018</p>	<p><u>ARGUMENTS</u></p> <p>1. CRL.MISC.510/2020 2. CRL.MISC.566/2020 3. CRL.MISC.587/2020 4. CRL.A.41/2019 5. CRL.A.90/2019</p> <p><u>ORDER</u></p> <p>6. S.C.9/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>ARGUMENTS</u></p> <p>7. R.A.47/2019 8. R.A.64/2019</p> <p><u>FURTHER ARGUMENTS</u></p> <p>9. M.A.3/2019 10. R.A.28/2019</p> <p><u>JUDGEMENT</u></p> <p>11. R.A.53/2019 12. R.A.66/2019</p>	<p><u>OBJECTION</u></p> <p>7. CRL.MISC.239/2020 8. CRL.MISC.251/2020 9. CRL.MISC.372/2020</p> <p><u>ORDER</u></p> <p>10. CRL.MISC.519/2020 11. CRL.MISC.599/2020 12. CRL.MISC.603/2020</p>


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. Other cases listed on 17-06-2020 are posted to 19-06-2020.
2. All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:17/06/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <ol style="list-style-type: none">1) R.A. 91/20162) R.A. 124/20163) R.A. 125/20164) M.C. 7/20205) R.A. 85/20176) R.A. 173/20177) R.A. 133/2019 <p><u>Orders</u></p> <ol style="list-style-type: none">1) R.A. 89/20152) A.A. 5/20203) P & SC 27/2019	<p><u>CRIMINAL ARGUMENTS</u></p> <ol style="list-style-type: none">1) S.C. 59/20132) S.C. 203/20133) CrI.A.151/20184) CrI.A. 154/2018 <p><u>Orders</u></p> <ol style="list-style-type: none">1) CrI.Misc. No. 565/20202) CrI.Misc. No. 602/20203) CrI.Misc. No. 619/2020 <p><u>Objections</u></p> <ol style="list-style-type: none">1) CrI.Misc. No. 524/20202) CrI.Misc. No. 532/20203) CrI.Misc. No. 632/2020

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:28/5/2020 issued by Hon'ble High Court of Karnataka.